GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:6418 ANSWERED ON:06.05.2013 CAPACITY OF PORTS

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Will the Minister of SHIPPING be pleased to state:

- (a) the details of the present level of capacity of major ports along with their cargo handling capacity, port-wise;
- (b) the estimated capacity expansion target of the major ports by the end of 11th Five Year Plan, port-wise;
- (c) whether the sanctioned projects are delayed and lagging behind their targets and if so, the details thereof and the reasons therefor;
- (d) the measures taken by the Government to expedite the said projects;
- (e) whether the Government is considering to change the existing guidelines to a market linked tariff setting guidelines for port bidding; and
- (f) if so, the details thereof along with the time by which the said guidelines are likely to be effective?

Answer

MINISTER OF SHIPPING (SHRI G.K.VASAN)

(a) The details of the present level of cargo handled at Major Ports i.e. during 2012-13 and their capacity by the end of March, 2013 are furnished as under:

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Name of the Port Cargo handled during Capacity by 2012-13
   2012-13 (million tonnes) (MTPA)
      (Provisional)
Kolkata- Haldia 39.88
                       63.89
Paradip 56.55
                 106.3
Visakhapatnam 58.96
                       67.33
        17.89
                 31
Ennore
Chennai
        53.40
                 83.19
V.O. Chidambaranar 28.26
                           33.34
Cochin
        19.85
                  44.66
New Mangalore 37.04
                       77.77
Mormugao 17.69
                  36.4
Mumbai
        58.04
                  44.53
                         65.88
Jawaharlal Nehru 64.50
               93.22
Kandla 93.62
Total
        545.68
                 747.51
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(b) The estimated capacity expansion target of the Major Ports by the end of the 11th five year plan i.e. by March, 2012 was 1001.80 million tonnes per annum as per the 11th plan working group report for port sector. The details are as under:-

Paradip 106.4
Visakhapatnam 108.15
Ennore 64.2
Chennai 72.3
V.O. Chidambaranar 63.98
Cochin 54.75
New Mangalore 60.5
Mormugao 66.9

Mumbai 91.91
Jawaharlal Nehru 95.6
Kandla 122.2
Total 1001.8

(c)&(d): The sanctioned projects are closely monitored by the Major Ports and Ministry of Shipping to ensure speedy implementation. However, some of the sanctioned projects could not be taken up for implementation because of delay in receipt of security clearances, litigation, and no responses, etc.

The Ministry has taken the following steps to expedite project implementation:-

- (i) Standardisation of Request for Qualification (RFQ), Request for Proposal(RFP) and Model Concession Agreement(MCA) documents.
- (ii) Enhanced delegation of financial powers to Shipping Ministry to accord investment approvals for PPP projects.
- (iii) Streamlining the security clearance procedures.
- (iv) Close monitoring by the Ministry.
- (c) &(f): After soliciting views from various stakeholders, Government has taken steps for formulation of new Guidelines for fixation of Tariff of Major Ports. These Guidelines would enable the terminal operators to fix market related tariff which will continue to be notified by Tariff Authority for Major Ports (TAMP).